

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-247(PB)/2023

IN THE MATTER OF:

Exotic Buildcon Private Limited

.... Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Saurabh Jain, Ms. Swarnika Aggarwal, Mr.
Naveen Sharma, Advs.

ORDER

Ld. Counsel Mr. Saurabh Jain appeared on behalf of the Petitioner and sought some time to file his response to the report filed by the Income Tax Department.

At request, list the matter for a physical hearing **on 24.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

10.07.2024
Vinod Arora